

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

COURT-V
(Division Bench)

Item No.-523

CP-04/241-242/ND/2024

IN THE MATTER OF:

Deepender Pratap Singh

.....Applicant

Vs.

Uretek India Private Limited and Ors.

.....Respondent

SECTION

U/s 241-242

Order delivered on 24.04.2024

CORAM:

SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)

Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant : Adv Swati Sood, Adv Sagar Agarwal, Adv Anjali Jain

For the Respondent :

ORDER

Due to paucity of time, list this matter on **24.07.2024**.

Sd/-
(Court Officer)